

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1305
TO BE ANSWERED ON DECEMBER 18, 2018**

SMART CITY IN PASIGHAT

No. 1305. SHRI NINONG ERING:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the objectives of development of smart city in Pasighat has been achieved and if so, the details of the works carried out under Pasighat Smart City;**
- (b) the details of funds allocated, released and utilized so far for Pasighat Smart City;**
- (c) the status of the efforts made by the Government for capacity building of Urban Local Bodies in Pasighat for undertaking of the Smart Cities Mission;**
- (d) whether the agency 'Special Purpose Vehicle' has been constituted for Pasighat, after its selection in the third round; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) & (b): Based on the all India City Challenge under Smart Cities Mission, the Pasighat city of State of Arunachal Pradesh was selected to be developed as a Smart Cities in Round 3 in January 2017.

The city has been allocated Rs. 500 crore of funding from Central Government during the Mission period and a matching contribution from the State government. Rs. 54.00 crores have been released to the State government for development of Pasighat Smart City, of which Rs. 2.00 crores has been utilized by the city. 79 projects worth Rs. 1485.95 crore have been identified for implementation and are currently at Detailed Project Report (DPR) stage.

After selection of a city, activities like incorporation of Special Purpose Vehicle (SPV), appointment of Project Management Consultants (PMCs), preparation of Detailed Project Reports (DPRs), preparation of Request for Proposals (RFPs) have to be completed before the projects can be grounded. These activities take around 15-18 months from the date of selection of a Smart city.

(c): The State government has initiated capacity-building of Urban Local Bodies (ULBs) in Pasighat. Meetings and Workshops are being regularly organised with all the stakeholders in Pasighat under the Smart Cities Mission. The Ministry is regularly interacting with States/Smart Cities at various levels through Video Conferences, review meetings, Workshops etc. to assess the progress and address any issues being faced by the cities. Focussed Workshops are being held for the North-eastern region, including the city of Pasighat.

(d) & (e): A Special Purpose Vehicle (SPV) namely “Pasighat Smart City Development Corporation Limited (PSCDCL)” has been incorporated under the Companies’ Act 2013 on 22 December 2017. Deputy Commissioner, East Siang District is the Chairman of the SPV. There are seven Directors on the Board of the SPV.
